

SPECIAL BENCH

O-244

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/171(KB)2022
IA(COMPANIES.ACT)/65(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	SMT. LIPIKA DHAWA VS JOY MAHAPROVU COLD STORAGE PVT LTD
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Mr.Arijit Ghosh, Adv.] For the Applicant
Mr.Rahul Modak, Adv.]
Mr.Kaushik Ray, Adv.]
Ms.Sangita Ray, Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **04/09/2024**.

Satyajit Roy
(Court Officer)

PJ